## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 83/(MAH)/2012 CA No. 117/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Mr. Goverdhan M. Savalia

V/s

M/s. Shyamkarna Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

2. Supriya Majundan Advocate

Supriya

## ORDER C.A. No. 117/2015 in TCP No. 83/397-398/CLB/MB/MAH/2012

- The Learned Representatives of both the sides are present.
- From the side of the Petitioner it is stated that the Reply in respect of the C.A.
   No. 117/2015 has been served on the Respondents, seeking permission to file the same before the Registry. Granted.
- On the next date of hearing C.A. No. 117/2015 shall be heard. Adjourned to 28.6.2017. Date is communicated to both the sides.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 03.05.2017